GOVERNMENT OF INDIA EXTERNAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2624 ANSWERED ON:05.08.2015 Indians Detained in China

Charitra Shri Ram; Chavan Shri Ashok Shankarrao; Chavan Shri Harishchandra Deoram; Gaikwad Dr. Sunil Baliram; Gupta Shri Sudheer; Kirtikar Shri Gajanan Chandrakant; Singh Shri Kunwar Haribansh; Udhayakumar Shri M.; Vanaroja Smt. R.

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether an Indian had been detained by the Chinese Government along with persons of different nationalities for alleged terrorist links;
- (b) if so, the details thereof;
- (c) whether the Indian Government has taken up the matter with the Chinese Government and if so, the details thereof and the response of the Chinese Government thereto;
- (d) the details of number of Indians lodged in Chinese jails and the crimes committed by them; and
- (e) the punishment awarded to them/jail term served by them, till date?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GEN. (DR) V. K. SINGH (RETD)]

- (a) to (c) As per information made available by Chinese authorities, an Indian national was detained along with 19 other persons of different nationalities, including South Africa and the UK, on July 11, 2015 by the Public Security Bureau (PSB) in Ordos, Inner Mongolia Autonomous Region. The Exit & Entry Bureau of Inner Mongolia through two Notes Verbale, dated July 13 & 15, 2015, informed the Embassy that his detention was on charges of violating Article 120 of the Criminal Law of the People's Republic of China. The individual was kept under detention till July 17 and in the early hours of July 18, following the Embassy's concerted efforts, was deported to India under China's Exit and Entry Administration Law Article 6.2.
- (d) & (e) As per the information available with the Government, following are the details of number of Indians lodged in Chinese jails, the offence/charges against them, punishment awarded and jail term served by them till date:

Sr. No. Name Offences/charges Punishment Period of sentence

- 1. Mr.Rajesh Kumar Causing intentional injury 18 years 2 months imprisonment 22.08.2008 to 19.11.2026
- 2. Mr.Asrar Ahmed Smuggling narcotics 19 years and 3 months imprisonment 07.03.2011 to 06.06.2030
- 3. Mr.Gou Za Lal Shoute Smuggling of narcotics 19 years and 6 months imprisonment 14.10.2007 to 19.04.2026
- 4. Mr. Tamdin Wangyal Causing intentional injury 7 years imprisonment 30.10.2008 to 14.08.15
- 5. Mr. Sujit Kumar Ghosh Embezzlement of company funds 6 years imprisonment 28.02.2014 to 28.02.2020
- 6. Mr. Rajeev Chaudhary Contract Forgery 12 years, fine RMB 3 Million & deportation 25/10/2011 to 24/10/2023
- 7. Ms. Zainab Drug trafficking Life imprisonment since 03/08/2007
- 8. Mr. Manoj Kumar Robbery/ Kidnapping Reduced term & RMB 5000 fine. Will be released on 06.09.2015 8 years 10 months since March 2008
- 9. Mr. Askar Miyan Ayyathambi Aliyar Drug trafficking Reduced term arrested on 30.3.2007 17 years 6 months since 30.11.2011
- 10. Mr. Hussain Mydeen Drug trafficking Life imprisonment since 21.02.2007
- 11. Ms. Reshma Drug trafficking Life imprisonment since 13.08.2009
- 12. Mr. Tasleem Mian Drug trafficking Life imprisonment since 13/08/2009
- 13. Ms. Sharmin Drug trafficking 15 years (13/08/2009 to 12/08/2024)
- 14. Mr. Imran Khan Drug trafficking Life imprisonment since 14/08/2009
- 15. Mr. Moinrangthem Inacton Singh Drug trafficking Death sentence. Detained since 26/10/2013, Under probation for two years
- 16. Mr.Mohammed Shaad Drug trafficking Case before court Under detention since 05.04.2014
- 17. Mr. Ramkumar Paneerselvam Damaging of property Case before court Under detention since 23.03.2015
- 18. Mr. Paramjit Singh Dhaliwal Drug trafficking Case before court Under Detention since 12.04.2015
- 19. Mr.Amandeep Singh Drug trafficking Case before court Under detention since 08.05.2015
- 20. Ms Dyanamary Parameswaran Theft Case before the court Under detention since 20.05.2015
- 21. Mr.Lathif

Stealing 10 years imprisonment 10.10.2009 to 09.10.2019

- 22. Mr.Khalid Hameed Credit card fraud
- 12 years imprisonment 10.03.2005 to 09.03.2017
- 23. Mr.Manish Jain Fraud 8 years imprisonment and fine of RMB 50,000 24.06.2010 to 23.06.2018
